I 27 87 30 /1 2/11

Affidavit to be Furnished by the candidate alongwith come

Before the Returning Officer

For election to Biller Aight Strame of the House From ... Benibus Constituency (Name of the Commune)

Agod 112 years, resident of Pant, Pranch Prasad Tlaken

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by B.J. P (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees) 247,140.00	
1.	Self	AHTPT 1651Q	2009-10		
2.	Spouse-	AKWPT0379F	2009-10	123,560.00	
3.	Dependent 1	\$4ºL	MIL	PHIL	
4.	Dependent 2	NIL	MIL	NIL	
5.	Dependent 3	NIL	1114	MIL	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	13ahra P.S. Case No. 221/10 dated 26/x/10 4/5-141(F)/ 188 1.P.C
(b)	Name of the court, Case No. and Date of order taking cognizance :	A.CJ. M., Benipuz, passharga T.R.No. 344/11. 26-10-10:
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	MIL HIL

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a) The details of cases, Sections of the Act and description of the offence for which convicted:	NIZ
(b) Name of the Court(s), Case No. and	NIL
Charles And State Charles of Gracity .	1

(5) That I give herem below the details of one assets (movable and is amovable etc.) of mysels, my spouse and all dependents:

A. Details of movable assets :

Morte

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of fisted companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse/ Wife	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	59.500	15,600.	JIH	HIL	MIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	U.B.1 -10,826 Allahabad Bark L. Sanzu -1240 m U.B. U. 13 694 m S. 18,1 - 38456 m	HIL	NIC	MIL	HIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	HIL	HIL	MIL	MIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Postal 4200.		AIC	MIL	MIZ
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	P-312	HIL	MIL	MIL	NIC
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Bolowyde -30,000 Bolow -6,00,000 Scarbio-10,45,0	+111	\$11L	MIC	HIL
(vii)		9010 -	5 bhos - 1,50,000 \$10 \$1100 - 20,000 50 show 20,000	2 seen fold	2 Stone gold B 0,000	HIL

Any other assets such as value of Claims/interest	MIL	MIL	MIL	211	MIL
A, Gross Total value	19,51,460=	hor	HIII	1.000	

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land Location(s) Survey number(s)	1-1 13,10 K, lods 8 komma 1/3 sterc	Parat 119,111,2559 2560,1040,1500	MIL	MIL	MIL
	Area (Total measurement in acres)	pani	LI K If dhure	HIL	MIL	MIC
	Whether inherited property (Yes or NO)	yes	No	NIL	MIL	NIL
	Date of purchase in case of self acquired property	NIL	9,06,208	MIL	NIL	NIL
	Cost of Land (in case of purchase)at the time of purchase	+11 L.	44,0000	MIL	MIL	NIL
	Any Investment on the land by way of development, construction etc.	MIC	HIL	MIL	NIL	NIL
	Approximate Current market 54,000,000 \$0,000		50,000	MIL	NIL	N12
(ii)	Non-Agricultural Land Location(s) Survey number(s)	panai 1343	larmitus, Bahadustus 2206, 1502	NIL	VIIC	NIL
	Area (Total measurement in sq. ft.)	3 Kg dhur	2 K.	NIL	MIL	MIL
	Whether inherited property (Yes or NO)	Yes	NO	MIL	MIL	MIL
	Date of purchase in case of self acquired property	HIL	1,4,1999	MIC	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	MIC	20,000	MIL	HIL	NIL
	Any Investment on the land by way of development, construction etc.	MIL	HIL	MIL	MIL	NIL
	Approximate Current market value	3,00,000	20,000,00	MIL	MIL	MIL
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	MIL	Nil	HIL	MIL	NIL
	Built up Area (Total measurement in sq. ft.)	MIL	NIL	MIL	MIL	NIL



	V teiher inherited property (* es or NO)	MIL	MIL	MIL	MIL	MIL
	Description of purchase in case of seri- activities property	2114	MIL	MIL	HIL	MIL
	Cost of property (in case of prochase) at the time of prochase	MIL	NIL	MIL	NIL	MIL
	Any Investment on the property by way of development, construction etc.	+111	MIL	MIL	MIL	MIL
-	Approximate Current market value	MIL	MIL	MIS	MIL	NIL
)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Pani 1343	MIT	MIL	NIL	MIL
İ	Area (Total measurement in sq. ft.)	3 × 9 d	MIL	MIL	MIL	MIL
	Built up Area (Total measurement in sq. ft.)	195 4	MIL	1117	MIL	MIL
1	Whether inherited property (Yes or NO)	457	HIL	MIL	MIL	MIC
	Date of purchase in case of self acquired property	MIC	MIL	MIL	MIL	MIL
	Cost of property (in case of purchase) at the time of purchase	N Ir	MIL	MIL	NIL	MIL
	Any Investment on the land by way of development, construction etc.	4115	MIE	111	MIL	MIL
	Approximate Current market value	2,00,000	MIZ	MIL	MIL	MIL
)	Others (such as interest in property)	KILL	411	NIIL	MIL	MIL
i)	Total of Current Market Value of (i) to (v) above	59,00,000	20,50,000	- MIL	HIL	NIC

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Allabeltad Rank Laborigasanal 2,63,901= U.B. W. Bank Hamil Stell Burge of India Biology of India	1.0	MIC	MIL	MIL
W. TV	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Names: Amount obstanding	MIL	MIL	MIF	NIL	MIL

	A-ny other liability	MIL	MIL	MIL	MIL	1312
	Grand total of liabilities	MIL	1411	MIL	I NIL	MIL
(ii)	Over ament Dues: Dues to departments dealing with government	HIL	MIL	MIL	MIL	57kg
	Dues to departments dealing with supply of water	MIL	. WIL	MIL	MIC	HIL
	Dues to departments dealing with supply of electricity	MIL	MIL	HIL	MIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	ИІГ	NIL	H11_	NIL	MIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)		NIL	MIL	NIL	7/1 [
	Income Tax Dues	MIF	MIL	MIL	NIL	MIL
	Wealth Tax Dues	MIL	MIL	1411	HIL	MIL
	Service Tax Dues	TILL	MIL	MIL	1111	MIL
	Municipal /Property Tax Dues	+41L-	MIL	NIL	MIT-	HIL
	Sales Tax Dues	4116	HIL	NIL	HIL	MIL
	Any other dues	NIL	NIL	HIL	MIL	HIL
	Grand total of all Govt. dues	9156,901200		NIL	MIL_	MIL

(8) My educational qualification is as under: Matric - seti high school Perri (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

	1.	Name of the candidate	Sh/Smt/Kum. Cno bal Jee Trakker
· ,	2.	Full postal address	At - Paris, Ristancial - Biroul, pint - Decharge
411	3.	Number and Name of the constituency and state	80, Benipuz, Bikaz
*	3	Name of the Political party which set up the candidate (otherwise write 'Independent')	B. J. P
No.	14.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	MIL

	00	Total number of Pending out (s) have taken cognizar	cases where the	ė į	me	cose	is pend	Bi	
1		Candidate	SIG		ncor	ne Tax Retu	rn filed		Therme Stone
	-	Sponse: A.V.WAT	D379 F		4	2009-10			3 1560 1 00
		Dependents				cili	-	Pro- 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1	111
6.		Details	of Assets and	Liabilit	ties i	in rupees		1	110
		Description				Dependent-I	Depende	ent-II	Dependent-III
Α.		Moveable Asset (Total value)	19,51,460	Spouse 1,85,60	0	60100000	60,00	0 - 00	HIL
В.		Immovable Asset			T				
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	rm-	4111		MIL	1912		HIL
	(ii)	Approximate Current Market Price of Asset (Total Value)	59,00,000-	20,50,0	000	, MIT	HIL		MIL
7		Liabilities							
		(i) Government dues (Total)	411	MIC		MIL	HIL		HIL
		(ii) Loans from Bank, Financial Institutions and others (Total)	9,56,901 4	PALL		MIL	1311		1911

(Give details of School / University education with full form of the certificate/ diploma/ degree ourse) (Name of the School /College/ University and the year in which the course was completed.)

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VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Dazbhanga this the 30th	day of December 2011
moun gapulier Thakur	*
who is identified by Sri Amar Mathiska.	1
Advocate Sol I ffirmed and	Go pal Leif DEPONENT
declared before me	DEPONENT
July of 1V	6 I adentify the above have

Publis

"burbhangs (Biber)

deponent who has signed in my presence half of her

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

 Affidavit should be sworn before an Oath Commissioner or Magnetrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly